

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 11

CA/770/ND/2020 Appeal No. 175/252/ND/2020

IN THE MATTER OF:

JSB Infratech Ltd & Anr. ... Appellant

Vs

ROC ... Respondent

Order under Section 252.

Order delivered on 09.12.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Appellant :

For the ROC :

For the IT Dept. :

ORDER

CA/770/ND/2020 filed for urgent listing of Appeal No. 175/252/ND/2020 filed under Section 252 of the Companies Act.

The matter is already listed on 10.12.2020.

Hence, application is disposed of.

**Sd/-
SUMITA PURKAYASTHA
MEMBER (T)**

**Sd/-
DR. DEEPTI MUKESH
MEMBER (J)**